

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.308
TO BE ANSWERED ON 03.02.2023

FUNDS TO NGOS FOR DEVELOPMENT OF WOMEN AND CHILDREN

308. DR. SUKANTA MAJUMDAR:
SHRI KHAGEN MURMU:
SHRI RAJA AMARESHWARA NAIK:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI BHOLA SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether various Non-Governmental Organizations (NGOs) are working in the field of women and child development and receiving funds/ grants from the Ministry;
- (b) if so, the details of such NGOs which have received grants-in-aid from the Union Government for the implementation of various schemes under the Ministry in their respective States during the last three years, State/UT-wise;
- (c) whether there is a mechanism to monitor the utilization of grants-in-aid by the NGOs and if so, the details thereof;
- (d) whether the Government have evaluated and monitored the performance of these NGOs and if so, the details and outcome thereof; and
- (e) whether many NGOs have been found to be non-performing and if so, the details thereof along with the action taken by the Government against such NGOs to prevent them from indulging in irregularities?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) All the schemes of the Ministry are being implemented through the State/UT Governments. The Ministry does not sanction funds to NGOs.
